

has sought your permission to raise it. You have been kind enough to call him on that matter.

MR. SPEAKER: No. You please Understand that this is our House. we are doing unlisted business. That is my difficulty.

SHRI SOMNATH CHATTERJEE: He has given a notice.

MR. SPEAKER: I receive so many notices fifteen minutes before I come to the House. Excuse me and pardon my incapacity to go though all the notices.

SHRI SOMNATH CHATTERJEE: We can excuse you but not them.

SHRI RUPCHAND PAL: You can ask them to come out with a statement. (*Interruptions*).

SHRI SOMNATH CHATTERJEE: We appreciate your difficulty. I am sure you appreciate the seriousness of the matter. Therefore let this Government come out of the slumber and respond. Please wake them up.

Do not put everything under lock and key and give key to them. (*Interruptions*).

MR. SPEAKER: This can be denied also. Proper enquiry can be made.

(*Interruptions*)

MR. SPEAKER: Do not go to the other extreme.

SHRI DATTATRAYA BANDARU (Secunderabad): In Andhra Pradesh, as per the available information with the ONGC, there are abundant gas reserves of nearly 337 billion cubic metres in Krishna and Godavari basin of Andhra Pradesh and also

according to the recent survey reports available, there are gas reserves at Pedapalli village of Karimnagar district in Andhra Pradesh. These gas reserves must be brought into utilisation immediately by exploring the possibilities for the industrial development of Andhra Pradesh. Andhra Pradesh is facing an acute shortage of power with the frequent failure of monsoon and inadequate supply of coal. Therefore, the utilisation of the gas reserves will boost up the industries in the Ramagundam industrial area which is popularly known as 'Manchester of India' This area is particularly possessing all the natural resources.

With the installation of gas based power stations, many more industries may come up. Even the agrarian sector also will be benefited by establishing gas production in Krishna Godavari basin and Peddapalli and Atargaon, the gas based generating stations with less gestation period can be taken up in order to bridge the alarming gap in energy supply and demand.

As such, I request the hon. Minister of Petroleum and natural Gas to arrange to allocate the 1.0 .. cmd. earlier allocating to NTPC. Further, the clearance of Kaklnada (300 MW), Rajhundry (Vemagiri - 300 MW), Vijeswaram Stage-II (300 MW), Rajhumundry (Vemagiri - 300 MW), Vijeswaram Stage-II (300 MW) Amalapuram (375 MW) power projects may be ordered for clearance by allocating 5.5. MCMD of gas to the State of Andhra Pradesh to complete these gas based power plants. If these projects are cleared and further gas reserves are brought into utilisation; the present power scenario of Andhra Pradesh will improve so that the high tension consumers in Vishkapatnam, Hyderabad, Kotagudem, Ramagundam and industrial belt of Andhra Pradesh will have a sight of relief. This will also add to the Indian economy.